

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

23. IA(IBC)(DIS.)/06(MB)2024
IN
C.P. (IB)/2144(MB)2019

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **26.04.2024**

Name of the Party: M/S Rasayano
Vs
Katariya Pet Pvt Ltd

Section 9, 54(1) of Insolvency and Bankruptcy Code, 2016

ORDER

1. Mr. Pawan Kulkarni a/w Mr. Darshit Dave, Ld. Counsel for the Applicant present through physical mode.
2. Post this matter on **29.04.2024** for further consideration.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)